

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Thursday the 14<sup>th</sup> day of December 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

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**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and  
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 423/2023 Additional docs. IA No. 1290/2023	Xicon International Limited Vs VA Tech Wabag Limited	Mr. Thriyambak J Kannan	
2	Comp App (AT) (CH) (Ins) No. 428/2023 For Stay IA No. 1310/2023 To dispense with IA No. 1311/2023 For Condone Delay IA No. 1313/2023	Principal Commissioner of Customs Vs Mr. Sanjay Gupta, Liquidator of Lanco Babandh Power Ltd. & 2 Ors.	Mr. Sai Srujan Tayi	
3	Comp App (AT) (CH) (Ins) No. 429/2023	Arumugam Arumugam, RP of Madurai Krishna Network Pvt. Ltd. Vs Insolvency Bankruptcy Board of India	Mr. K Moorthy	
4	Comp App (AT) (CH) (Ins) No. 381/2023 For Condone Delay IA No. 1158/2023	Mamtha Steels Corporation Vs Yosmite Engineering Pvt. Ltd.	Mr. Ramesh Kumar Chopra	
5	Comp App (AT) (CH) (Ins) No. 398/2023 For Condone Delay IA No. 1227/2023	Ceyone Marketing Pvt. Ltd. Vs Windsor Edifices Pvt. Ltd.	Mr. Bharadwaja Rama Subramaniam	Mr. Kaustabh Prakash

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA (AT) No. 285/2021 (CA (AT) No. 125/2020)	M/s Shanthala Spherocast Private Limited & 13 Ors Vs Mrs. Rajani Satish	Mr. Shanthkumar V Mahale	Mr. Naman Jhabakh
7	TA (AT) No. 228/2021 (CA (AT) (Ins) No. 337/2020)	M/s Sagaya Annai Associates, A Registered Partnership Firm Vs Store N Move Pvt. Ltd.	Mr. Mohit D Ram	
8	Comp App (AT) (CH) (Ins) No. 55/2023 Leave to file IA No. 193/2023 For Direction IA No. 194/2023 For Exemption IA No. 195/2023	Employees Provident Fund Organisation Regional Office Vs M/s. Classic Knits India Pvt Ltd rep by CA.M.Suresh Kumar, RP & 4 Ors.	Mr. PK Panneer Selvam	Mr. PS Suman & Mr. Chandramouli Prabhakar- R2
9	Comp App (AT) (CH) (Ins) No. 127/2023 For Condone Delay IA No. 433/2023 For Stay IA No. 434/2023 Additional docs. IA No. 839/2023	T. Johnson Shareholder and Suspended Director of Jeffson Universal Logistics Private Limited Vs Piramal Capital & Housing Finance Limited & Anr.  <b>WITH</b>	Mr. Pawan Jhabakh	Ms. Deepika Murali
10	Comp App (AT) (CH) (Ins) No. 372/2023 For Stay IA No. 1136/2023 For Exemption IA No. 1137/2023	T.Johnson, Shareholder and Suspended Director of the Corporate Debtor, Jeffson Universal Logistics Pvt. Ltd. Vs Anil Kumar Khicha, IRP, Jeffson Universal Logistics Pvt. Ltd. & Anr.	Mr. Pawan Jhabakh	
11	Comp App (AT) (CH) (Ins) No. 301/2023 For Stay IA No. 921/2023	Nacre Gardens Hyderabad Limited Vs Telengana State Industrial Infrastructure Corporation	Mr. Siddharth Batra	

12	Comp App (AT) (CH) No. 57/2023 For Condone Delay IA No. 1132/2023 To dispense with IA No. 678/2023 For Stay IA No. 677/2023 Delay in representation IA No. 674 & 676/2023 Leave to file IA No. 675/2023	The Tamil Nadu Sugarcane Farmers Association Vs Mr. Ramakrishnan Sadasivan	Mr. Niranjan Rajagopalan	Mr. B. Dhanaraj
13	Comp App (AT) (CH) No. 87/2023 For Stay IA No. 1099/2023	Avanti Metals Pvt. Ltd. Vs Alkesh Gupta	Mr. Arun Karthik Mohan	Mr. V Arunagiri

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	IA No. 915/2023 (Restoration) in Comp App (AT) (CH) (Ins) No. 143/2021 For Condone Delay IA No. 277/2021 For Exemption IA No. 276/2021 For Stay IA No. 275/2021	Narmada Clean Tech Vs. Merchem Ltd. & Anr	Mr. Abhishek Mehta	Mr. Ravi Rajagopalan- R1 Mr. Ravindra Beleyur- R2
15	Review App No. 01/2023 in Comp App (AT) (CH) (Ins) No. 361/2022 & IA No. 827 & 828/2022	Wind Construction Ltd Vs Ebenezar Inbaraj  <b>WITH</b>	Ms. Abitha Banu	
16	Review App No. 02/2023 in Comp App (AT) (CH) (Ins) No. 360/2022 & IA No. 825, 826/2022	Wind Construction Ltd Vs Ebenezar Inbaraj	Ms. Abitha Banu	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17	Comp App (AT) (CH) (Ins) No. 330/2022 Urgent Hearing IA No. 728/2023	Mr. Sethuraman Mahadevan & 183 Ors Vs Ozone Urbana Infra Developers Pvt Ltd.	Mr. P Raj Kumar Jhabakh	Mr. B Vikramerasamy
18	TA (AT) No. 36/2022 (CA (AT) (Ins) No. 596- 597/2019	MTR Foods Pvt. Ltd. Vs Mr.Ashish Kanodia & 4 Ors.  <b>WITH</b>	Mr. Yugank Goel	Mr. Amit Agrawal- R1 Mr. AK Mysamy- R2 Mr. G Sridhar- R5
19	TA (AT) No. 33/2022 (CA (AT) (Ins) No. 598- 600/2019)	M/s Peepul Capital Fund III LLC Vs Mr.Ashish Kanodia & 2 Ors  <b>WITH</b>	Mr. Nakul Sachdeva	Mr. AK Mysamy - R2 Mr. Amit Agrawal- R1
20	TA (AT) No. 34/2022 (CA (AT) (Ins) No. 791/2019)	Shetron Ltd Vs Maiyas Beverages and Foods Pvt Ltd & 3 Ors.	Mr. Vaibhav Sethi	Mr. Amit Agarwal- R2 Mr. Swapnil Gupta- R4
21	TA (AT) No. 249/2021 (CA (AT) (Ins) No. 904/2020)	Saurabh Kumar Tikmani Resolution Professional Lanco Amarkantak Power Ltd Vs M/S NRSKS Mines and Minerals Pvt Ltd	Mr. Ramakant Rai	Mr. Mohit Chaudhary
22	Comp App (AT) (CH) (Ins) No. 80/2022 For Condone Delay IA No. 162/2022	Tesla Controls India Pvt. Ltd. Vs Pace Electricals Pvt Ltd.	Mr. K Sureshkumar	Mr. Sanjay Nair Ms. Janani Shankar
23	Comp App (AT) (CH) (Ins) No.179/2022 To Implead IA No. 321/2023	The Regional Provident Fund Commissioner Vs Mr. Arunava Sikdar, RP, The National Sewing Thread Company Ltd. <b>WITH</b>	Mr. K Panneer Selvam	Mr. Karan Valecha
24	Comp App (AT) (CH) (Ins) No. 229/2022 For Condone Delay IA No.492/2022 Leave to file IA No. 489/2022 For Stay	M. Vigneshwaran Vs National Sewing Thread Company limited & 2 Ors	Mr. K Panneer Selvam	Mr. Karan Valecha- R1 Mr. KK Vigneshwar- R2, R3

	IA No.490/2022 To dispense with IA No.491/2022 To Implead IA No.739/2023 Urgent listing IA No. 1153/2023			
25	Comp App (AT) (CH) (Ins) No. 251/2022 For Exemption IA No 528/2022	Eera Investments Vs M/s MR Pro Tech Pvt Ltd	Mr. Avinash Krishnan Ravi	
26	Comp App (AT) (CH) (Ins) No. 420/2022 For Condone Delay IA No. 1029/2022 For Stay IA No. 1030/2022	GKC Projects Ltd Vs State Tax Officer, Pudukottai	Mr. MV Swaroop	
27	Comp App (AT) (CH) (Ins) No. 430/2022 For Stay IA No. 1083/2022	Asset Reconstruction Company (India) Limited Vs Prabhakar Reddy & 2 Ors	Mr. Shabbeer Ahmed	
28	Comp App (AT) (CH) (Ins) No. 28/2023 For Exemption IA No. 94/2023 For Stay IA No. 96/2023	Narappa Manohar Reddy & 2 Ors Vs Pankaj Srivastava, Liquidator of Sagar Power Neerukatte Pvt. Ltd.	Mr. Chandramouli Prabhakar	Mr. Abhishek Anand
29	Comp App (AT) (CH) (Ins) No. 81/2023 For Stay IA No. 294/2023 For Additional docs IA No. 295/2023	Phoenix ARC Pvt. Ltd. Vs Cherupushpam Films Pvt Ltd	Ms. Abitha Banu	Mr. Pradeep Joy
30	TA (AT) No. 47/2022 (CA (AT) No. 286/2019) IA No. 639/2023	Brahmagiri Realtors Pvt. Ltd. Vs Lanco Hills Technology Park Private Limited & 9 Ors	Mr. Chandramouli Prabhakar	Mr. K Ravindranath-R1, R5, R7
31	Comp App (AT) (CH) No. 29/2021 For Direction IA No. 216, 331 & 579/2021 For Stay IA No.332/2021 Urgent Hearing IA No.203/2021 For Stay IA No.902/2022	Chalasan Venkateswara Rao & 2 Ors Vs United Telecom Limited & 11 Ors	Mr. Anant Merathia	Mr. Mahesh Chowdhary- R1 Mr. B Deepak Narayanan- R2 R5 Mr. Antony R Julian- R6, R7 & R9

32	Comp App (AT) (CH) No. 51/2021 For Direction IA No. 610/2022 For Urgent Hearing IA No. 609/2022 For Additional docs. IA No. 181/2023	Mr. P Obul Reddy & 4 Ors Vs Rayen Steels Pvt. Ltd. & 17 Ors	Mr. AM Sridharan	Mr. Anant Merathia- R1
33	Comp App (AT) (CH) No. 42/2022 For Stay IA No. 531/2022	The Assistant Commissioner of GST and Central Excise Vs Mr. Ramakrishnan Sadasivan, Liquidator of Thiru Agooran Sugars Ltd.  <b>WITH</b>	Mr. Raj Kumar Jhabakh	Mr. B Dhanaraj
34	Comp App (AT) (CH) No.44/2022 For Stay IA No. 539/2022	The Assistant Commissioner of GST and Central Excise Vs Mr. Ramakrishnan Sadasivan, Liquidator of Thiru Agooran Sugars Ltd.	Mr. P Raj Kumar Jhabakh	Mr. B Dhanaraj

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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